

[English]

Installed Capacity of Sugar Mills in U.P.

4395. SHRI RAMNIHORE RAI: Will the Minister of FOOD be pleased to State:

(a) whether the existing installed capacity for crushing sugarcane in Uttar Pradesh is not adequate enough in comparison to the production of sugarcane in the State as per request made by U.P. Government to the Union Government;

(b) if so, the details thereof; and the effective steps taken Union Government to solve this problem; and

(c) if not, by when a decision is likely to be taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). The installed capacity in terms of annual sugar production, as on 30.9.1991, in the State of Uttar Pradesh was 24.493 Lakh Tonnes, whereas the sugarcane production during 1990-91 was 99.00 Million Tonnes (Estimated). The licensed and installed capacities in the State of Uttar Pradesh are being progressively increased and have gone up from 77.09 and 63.37 Lakh Tonnes in 1980-81 to 162.229 and 93.413 Lakh Tonnes in 1989-90 respectively. Accordingly, the percentage of sugarcane crushed by the sugar factories has also gone up from 20.2% in 1980-81 to 34.2% in 1989-90.

Quota of Palmolein to Sikkim

4396. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether quota of Palmolein/Rape-seed oil to Sikkim has been curtailed considerably;

(b) if so, the reasons therefor and period of such curtailment;

(c) whether the Government are aware that other varieties of edible Oils are beyond the reach of common man;

(d) if so, whether the Government are considering to bring edible oils under the list of controlled items of fixed prices; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). No, Madam. The quantity of monthly allocation of edible oil to Sikkim has not been reduced. However, there was no allocation of edible oil to any State from June, 91 to September, 91 as neither there was any stock of edible oil with the Government nor the same was then being imported.

(c) The prices of indigenous edible oils in the market have increased during the current year in comparison to the previous year and the Government is aware of it.

(d) No, Madam.

(e) Does not arise.

Regional Office of F.C.I. at Silchar

4397. SHRI KABINDRA PURKAYASTHA: Will the Minister of FOOD be pleased to state:

(a) whether in view of its geographical position, there is an urgent need to open a regional office of Food Corporation of India at Silchar;

(b) if so, whether the Government have initiated any step in regard thereto;

(c) if so, the present position in this regard; and

(d) the time by which the regional office is likely to function?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Regional Officers of FCI are located at State Headquarters of the major States. Since there is already a Regional Office at Guwahati, the need for additional office at Silchar is not felt.

(b) to (d). Do not arise.

Industries based on Agriculture

4398. SHRI DHARMANNA MONDAYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for setting up of large or medium industry based on agriculture in Solapur region of Maharashtra is under consideration of the Government;

(b) if so, details thereof;

(c) whether the Government propose to send a team of officials to the region to find out the feasibility for setting up such industries during 1991-92 and 1992-93; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Nine applications for setting up Sugar factories in Solapur region of Maharashtra are at various stages of processing in the Government. As a matter of policy, details of cases are not divulged till these are finally disposed of.

(c) and (d). No such proposal is under consideration.

Losses by Ramagundam Fertilizer Unit

4399. SHRI DATTATRAYA BANDARU: Will the PRIME MINISTER be pleased to state:

(a) whether the Ramagundam unit of Fertilizer Corporation of India has been incurring heavy losses;

(b) the amount of loss incurred by it during the last three years, year-wise and the reasons therefor; and

(c) the remedial steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) The losses incurred during the last three years by Ramagundam Unit FCI are as follows:-

Year	Losses (Rs. lakhs)
1988-89	2680
1989-90	3994
1990-91	4619

The major reasons for losses of Ramagundam Unit of Fertilizer Corporation of India are:-

- i) *Deficiency in design.* It is a first generation coal based plant commissioned in 1980. From the very inception it has been suffering from design deficiency and equipment imbalances leading to heavy production and financial losses.
- ii) Besides this, there has been